NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CA(CAA)-136(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE COMPANY: NGK Fresh Trading Pvt. Ltd. and NGK Trading Company Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner:

Mr. Kunal Sabharwal, Advocate

Mr. Rahul Jain, CS

Mr. Gurminder Dhani, CS

For the Respondent:

None

ORDER

Reserved for orders.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)